

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:5770
ANSWERED ON:02.05.2013
POWER SUPPLY TO INDUSTRIES
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Will the Minister of POWER be pleased to state:

- (a) whether the industrial sector in the country is facing sixty per cent power supply restrictions and the power bills being served to them are exceeding the net worth of their business;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the corrective steps being taken in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b) : Supply and distribution of electricity in a State is the responsibility of the respective State Government which makes arrangements for supply of power to various categories of consumers / sectors including industrial sector in the State. Load shedding and statutory power cuts are resorted by the respective State on industries depending on demand of power and its availability and their priorities for distribution. The quantum of power supply restrictions on industries vary from State to State, season to season, as well as time of day depending on the demand and supply of power. The power bills are raised as per the consumption and the applicable tariff approved by concerned State Electricity Regulatory Commission.

The reasons for overall shortage of power leading to power cuts in different sectors including industrial sector are as under:

- (i) Growth of demand for power in the States usually outstripping the growth in their generation and capacity addition.
 - (ii) Low Plant Load Factor of some of the thermal generating units.
 - (iii) Inadequate availability of fuel.
 - (iv) High Aggregate Technical and Commercial (AT&C) losses including theft of electricity.
 - (v) Poor financial position of State Utilities making it difficult for them to raise the resources necessary for making required investments to create adequate generation, transmission and distribution system or to purchase power.
- (c) : Following steps are being taken by the Central Government to increase availability of power in the country:
- (i) Proposed capacity addition of 88,537 MW during 12th Plan period (2012-2017).
 - (ii) Rigorous monitoring of capacity addition of the on-going generation projects.
 - (iii) Development of Ultra Mega Power Projects of 4,000 MW each.
 - (iv) Augmentation of domestic manufacturing capacity of power equipment through Joint Ventures.
 - (v) Coordinated operation and maintenance of hydro, thermal, nuclear and gas based power stations to optimally utilize the existing generation capacity.
 - (vi) Import of coal by the power utilities to meet the shortfall in coal supplies to thermal power stations from indigenous sources.
 - (vii) Renovation, modernization and life extension of old and inefficient generation units.
 - (viii) Strengthening of inter-state and inter-regional transmission capacity for optimum utilization of available power.